

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13/1/2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZP 11/06
PETITION NUMBER : TP 02/16
NAME OF THE PETITIONER(S) : Namtech Consultants Pvt. Ltd. &
Another
NAME OF THE RESPONDENT(S) : GE Thermometrics India Pvt. Ltd.
& 11 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	V. SENTHILKUMAR 9945077000	Practising Company Secretary. Respondents 2 & 11.	

ORDER

PCS for Respondents 2 and 11 is present. He filed
memo on behalf of R-2 and 11 along with Annexures.
Posted for further hearing to 20.01.2017.


13/1
Member (J)


Member (T)